

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 09
IB-202(PB)/2017

IN THE MATTER OF:

Punjab National Bank	...	Petitioners/Applicant
Vs		
Bhushan Power and Steel Limited	...	Respondent

SECTION: Under Section 7 of Insolvency & Bankruptcy Code

Order delivered on 22.05.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

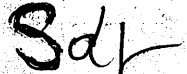
For the Applicant:	Mr. AS Chandok, Sr. Adv, Mr. Arvind K. Gupta, Heena George, Ms. Sweta, Adity & Priya Advs.
For the CoC:	Mr. Ramji Srinivasan Sr. Adv, Mr. Bishwajit, Spandan Biswal, Ms. Srideepa, Ms. Sylona Mohapatra, Mr. Bhupendra Verma, Advs.
For the RP	Mr. Ravjiv Nayar, Harmeet Singh, Mr. Anugrah Robin, Ms. Nishtha & Ms. Manjira Das Advs. Mr. Abhinav Vaishst, Sr. Adv, Ms. Misha & Mr. Santanu Chaturvedi, Adv

ORDER

Notice of the Application.

Mr. Abhinav Vasisht and Mr. Ramji Srinivasan, learned Sr. counsels, accepts notice.

List on 24.05.2019.



(M. M. KUMAR)
PRESIDENT



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)